

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 203
IB-288/ND/2020**

**IN THE MATTER OF:
M/s. Olympus Metal Pvt. Ltd.**

...PETITIONER

Vs.

M/s. Kay Em Copper Pvt Ltd.

...RESPONDENT

**Section
Under Section 9 of IBC**

Order delivered on 26.02.2020

**Coram:
SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :
For the Respondent/ Corporate-debtor :**

ORDER

None appeared on behalf of the both the parties. Therefore, in the interest of justice, matter is adjourned to 16.03.2020.

- sd -

**(V.K. Subburaj)
Member (T)**

- sd -

**(Abni Ranjan Kumar Sinha)
Member (J)**